	/			,	nere for previous Lis	,				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexu
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	4	762564850	4	762464850	67.37	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	3	43117905	4	43117905	3.81	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	153	4290889	153	4290889	0.38	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	80	24503680	80	24503680	2.17	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	15190506	3	15190506	1.34	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	158	336139129	158	282146916	24.93	0	0	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	401	1185806959	402	1131714746	100.00	0	54092213	0	